

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 495 OF 2017 in APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017
IA NO. 477 OF 2015 in APPEAL NO. 296 OF 2015
IA NO. 394 OF 2014 in APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 342
OF 2014 & IA NO. 287 OF 2015

Dated: 21st May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

IA NO. 495 OF 2017 in APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017

Reliance Infrastructure Ltd. Appellant(s)
Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Mr. S. Venkatesh
Mr. Sandeep for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

Mr. Harinder Toor a/w
Mr. Anukur Upadhyay
Mr. V.K. Patil (Rep.) for R-3

Ms. Shikha Pandey for Impleader

IA NO. 477 OF 2015 in APPEAL NO. 296 OF 2015

Reliance Infrastructure Ltd. Appellant(s)
Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Mr. S. Venkatesh
Mr. Sandeep for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

Mr. Harinder Toor a/w
Mr. Anukur Upadhyay
Mr. V.K. Patil (Rep.) for R-3

**IA NO. 394 OF 2014 IN APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392 OF 2014 & IA NO. 287 OF 2015**

Reliance Infrastructure Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Mr. S. Venkatesh
Mr. Sandeep for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

ORDER

We have heard Mr. C.S. Vaidyanathan, learned senior counsel for some time.

With the consent of the parties, list the main appeals along with the applications for further hearing on **28th & 29th August, 2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member